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आज़ादी का
अमृत महोत्सव

15/02/22
R'G
Fair Competition
For Greater Good

भारतीय प्रतिस्पर्धा आयोग

Accounts Establishment Section **COMPETITION COMMISSION OF INDIA**

आयची संख्या..... 875

दिनांक..... 16/02/22

गणिका संख्या.....

9th Floor, Office Block - 1,
Kidwai Nagar (East), New Delhi - 110023,
Ph. : +91-11-24664100, Fax : +91-11-20815022

F.No.A-12011/2/2021-HR

Dated: 3rd February, 2022.

OFFICE MEMORANDUM

Sub: Filling up of post of Additional Director General in the office of Director General, CCI on deputation basis.

The Competition Commission of India (CCI) on behalf of the Ministry of Corporate Affairs invites applications for filling up of following Professional Staff post in the office of Director General, CCI on deputation on foreign service terms basis. The details of the post along with the eligibility criteria, educational qualification/ experience etc. required for the post is given in the enclosed **Annexure-I**:

Name of the post	No. of posts	Pay Scale (7 th CPC)
Additional Director General	02	Level 13A (Rs.131100-216600)

2. Applicants must be employees of Central or State Governments, Government Companies or Autonomous Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. of Central/State Governments.

3. The appointment will be made on deputation on foreign service terms basis initially for a period of three years, which can be extended for a period not exceeding seven years, and will be governed by the instructions issued by DOPT vide OM No.6/8/2009-Estt.(Pay II) dated 17.06.2010, as amended from time to time, as well as by GoI Notification No. GSR 338(E) dated 15.05.2009, as amended time to time, regarding conditions of service of officers and employees of the office of DG CCI. The maximum age limit for appointment on deputation basis shall be not exceeding 56 years as on the closing date of receipt of applications by CCI. The Commission reserves the right not to fill up any or all the above vacancies.

4. Apart from basic pay, the post carry DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. The fixation of pay/deputation (duty) allowance shall be governed by instructions issued by DOP&T from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of the office of DG, CCI. The DG's office in CCI is an eligible office for allotment/retention of Govt. accommodation from General Pool.

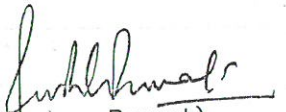
5. The application in the prescribed pro-forma (**Annexure-II**), together with all necessary documents i.e. cadre clearance, vigilance clearance, copies of APARs etc. and 'Certificate from the Employer' may be sent to the undersigned, through proper channel, latest by **4th April, 2022**.

....2/-

6. It is clarified that any form of conditional forwarding from the employer or applications received without the prescribed documents and 'Certificate of Employer' will be rejected.

7. The applicants must ensure that their application should reach CCI through proper channel by the last date prescribed for receipt of applications. However, they may also send an advance copy of the application to CCI well before the last date prescribed and ensure forwarding of their application through proper channel promptly.

8. This may kindly be given wide publicity.


(Pushpa Rawat)
Deputy Director (HR)

Encl: As above

To

1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi-110001.
2. The Director (CS), Deptt. of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi-110003 with the request to get this O.M. placed on the DOPPI website.
3. All the Ministries/Departments/Organizations of the Government of India/ Universities/ Research Institutions/ High Courts/ Supreme Court/ Autonomous/ Statutory Bodies, etc. as per list.

Eligibility criteria for deputation - Professional Staff

Sl. No	Name of Post & Pay Scale/ Pay Level	Qualification/Requirements	No. of Posts
1	<p>Additional Director General</p> <p>Pay Matrix Level 13A (Rs.131100-216600)</p> <p>(Pre-revised scale PB-4 + GP Rs.8900)</p>	<p>Essential:</p> <ol style="list-style-type: none"> 1) Officers of the All India Services or Central Civil Services Group 'A' or Autonomous Organizations or Regulatory Authorities or Universities or Academic or Research Institutions etc. and 2) (a) Working in analogous post or grade; or (b) 01 year experience in Grade Pay of Rs.8700; or (c) 05 years' service in Grade Pay of Rs.7600/- or equivalent; and 3) Having experience in Investigation/ 'Enforcement' of any Economic/ Regulatory Law dealing with Regulation/ Investigation. <p>Desirable:</p> <ol style="list-style-type: none"> 1. Bachelor's degree in Law/ Economics/ Commerce/ Business Administration with finance & accounts/ CA/CS/Cost Accountant or any equivalent degree considered useful by the Selection Committee. 2. Experience in Competition Law/Matters. 	02

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FORMAT OF APPLICATION

Copy of passport
size photograph to
be pasted here

1.	Name in Full (IN BLOCK LETTERS)					
2.	Post Applied For					
3.	Date of Birth (DD/MM/YYYY)					
4.	Date of superannuation (DD/MM/YYYY)					
5.	Service to which you belong					
6.	Status of your present employer (Pl. specify whether Central Govt./ State Govt./Autonomous/ Statutory Body/ PSU/ University/ Judicial Institution/others)					
7.	Initial date of appointment in Govt. service					
8.	Office address with Telephone No. & e-mail					
9.	Residential Address with Telephone No.					
10.	Present post held, along with Pay Level and present Basic Pay/ Pay Scale/Pay Band and Grade Pay of the post held					
11.	Educational Qualification (Matric onwards):					
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Pl. mention Distinction, if any)

12.	Please state clearly whether in the light of entries made below, you met the requisite Essential Educational and other qualifications required for the post are satisfied. If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same						
Qualification/Experience required			Qualification/Experience possessed by				
Essential:			Essential:				
A) Qualification			A) Qualification				
B) Experience			B) Experience				
Desirable			Desirable				
A) Qualification			A) Qualification				
B) Experience			B) Experience				
13.	Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below):						
	Name of Office/Instt./ Organisations	Post Held (Designation)	Period of service		Nature of Appointment (Regular/ Ad-hoc/ Deputation)	Scale of Pay i.e. Pay Level/ Pay Band and Grade Pay#	Nature of Duties
			From	To			
14.	Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):						
15.	Nature of present employment i.e. Permanent / Ad-hoc / Temporary)						

16.	In case the present employment is held on deputation, please state: a) The date of initial appointment. b) Period of appointment with address c) Name of the parent office /organisation.	
17.	Details of training undergone:	
18.	Details of proficiency in computer:	
19.	Any other information, applicant wants to furnish:	
20.	Please state briefly how you find yourself best suitable for the post applied for:	

Applicants not holding the post in the new Pay Matrix Pay scales/Pay Band & Grade Pay pertaining to Central Government should indicate the equivalence of their pay scale vis-a-vis the Central Government's pay scales and also furnish supporting documents in this regard.

I have carefully gone through the vacancy circular / advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

Place:-

Signature: _____

Date:-

Name: _____

(Certificate to be furnished by the Employer/Head of office/ Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

- (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms. _____
- (ii) That his / her integrity is certified.
- (iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major / minor penalty has been imposed on him / her during that last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement.

Signature _____

Name and Designation _____

Tel. No. _____

Office Seal

Place :

Date :

List of enclosures:

1.

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3.

4.

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